

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1333
ANSWERED ON:26.11.2009
REMOVAL OF JHUGGIS FROM RAILWAY LAND
Agarwal Shri Jai Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have allocated funds for removal of the Jhuggis from the Railway land and rehabilitation of the people living therein;
- (b) if so, the details of the funds allocated to each zone; and
- (c) the number of persons formerly living in the Jhuggis on the Railway land for whose rehabilitation funds have been allocated and disbursed as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K. H. MUNIYAPPA)

(a) to (c): Resettlement and rehabilitation (R&R) of evicted persons, who had encroached upon railway land generally is to be done by the respective State Governments. However, in the following cases Railways have shared the cost of R&R.

In Mumbai, for area under Mumbai Urban Transport Project (MUTP), Railways have executed an agreement with the State Government of Maharashtra for sharing the overall project cost equally which, along with augmentation of Railway infrastructure, also includes the cost of R&R of the Project Affected Persons. Under this scheme, in MUTP Phase-I, 15297 project affected households have been rehabilitated by the State Government of Maharashtra, at a cost of Rs. 410.57 crore, which was equally shared by the State Government of Maharashtra and the Ministry of Railways.

In the National Capital Territory of Delhi, Railways have agreed to bear part cost of relocation of pre-1998 encroachers located on Railway land in 'Safety Zone' and on land required for execution of sanctioned projects, as per the Resettlement and Rehabilitation policy of the Delhi Government, which has the approval of the Ministry of Urban Development. An amount of Rs.11.25 crore has been deposited by the Ministry of Railways with the Delhi Government in respect of rehabilitation of 4359 jhuggis.

At present, there is no proposal for eviction of any jhuggi-dwellers from the railway land.